GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO.2484 TO BE ANSWERED ON THE 2ND JANUARY, 2018

ORGANIC FARMING

2484. SHRI SUKHBIR SINGH JAUNAPURIA: DR. KIRIT SOMAIYA: SHRIMATI SANTOSH AHLAWAT:

Will the Minister of AGRICULTURE AND FARMERS WELFARE ‡ãðŠãäÓã एवं किसान कल्याण ½ãâ¨ããè be pleased to state:

(a) the details of area where organic farming is being practiced in the country including Rajasthan, State and UT-wise;

(b) the details of policies/programmes/schemes/projects formulated or implemented for promotion of organic farming along with the details of the funding till date and the achievements made thereunder including the changes in the agricultural economy of the region, State/UT-wise;

(c) whether a cluster based programme is being formulated/implemented to develop a number of organic clusters in the country, if so, the details thereof along with the financial assistance granted to the farmers for the purpose during the current year, State and UT-wise;

(d) whether it is true that despite various measures being taken by the Government, the production of organic crops is very low and only a small portion of country's cropped land is under organic farming and if so, the details thereof and the reasons therefor;

(e) whether the Government has taken any action to create awareness amongst the farmers about organic farming and encourage them to opt for it and if so, the details thereof; and

(f) whether the Government has fixed any target to bring a large portion of cropped land under organic farming and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

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Organic Farming has been promoted in States & UTs through (a) to (c) & (f): specific programmes of Prampragat Krishi Vikas Yojana (PKVY) & Mission Organic Value Chain Development for North Eastern Region (MOVCDNER). Under PKVY farmers group/clusters are provided assistance of Rs. 50,000 per hectare for organic inputs certification, grading, packing and marketing for 3 years. As per under the programme, so far, 2 lakhs hectare in 10.000 clusters has been covered till date. Under MOVCDNER an area of 50,000 hectare has been targeted to be covered under organic farming for 3 years and financial assistance is provided for cluster development, input production, supply of seeds/planting materials, branding, labeling, packing etc. Under this programme, so far, 0.45 lakhs hectare area against 0.5 lakhs hectares has been brought under organic farming, 79 Farmers Producer Companies(FPCs)/ Farmers Producer Organization (FPOs) and 2406 Farmers Interested Groups (FIGs) has been formed. The details of area covered, clusters formed, funds allocated, release, State/ UT-wise during the year 2015-16 till date is given at Annexure-I, I A and II. Organic Farming is also supported by other schemes viz. Rashtriya Krishi Vikas Yojana (RKVY) and Mission for Integrated Development of Horticulture (MIDH), Network Project on Organic Farming under the activities of Indian Agricultural Research Institute (ICAR) National Programme for Organic Produce (NPOP) under activities of the and Agricultural and Processed Food Products Exports Development Authority (APEDA).

(d): No such reports have been received from states. Indian Council of Agricultural Research (ICAR) has prescribed crop specific Package of Practices for organic farming to realize optimum yield. However, as per the Network Project on Organic Farming (NPOF) study, during the conversion period from inorganic to organic (2-3 years) yield levels are expected to be low in the intensively cultivated areas.

(e): The Department has been focusing on creating awareness and educating the farmers about organic farming practices in the areas where clusters are formed.

(i) The provision of Rs. 80,000 per cluster financial assistance allocated for 10,000 clusters under PKVY scheme for the mobilization of farmers.

(ii) The National Centre of Organic Farming (NCOF), Ghaziabad, a subordinate office of DAC&FW undertakes various extension and publicity activities like exhibitions, radio talks, TV programmes, distribution of literature on organic inputs/ organic farming etc. to educate the farmers. NCOF is also publishing biannual Newsletter "Bio-fertilizers" as well as quarterly Newsletter called Organic Farming. In addition, various books on production and use of bio-fertilizers have been published in various languages for distribution to the farming community. Radio jingles on organic agriculture are broadcasted on 4 different FM Radio Stations including Delhi, Bangalore, Nagpur and Lucknow. NCOF organizes 30 days certificate course on organic farming for skill development in organic agriculture sector for youth. It also

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conducts 10 days Refresher course for analysts under Fertilizer Control Order (FCO); 5 Days Trainers Training & 2 Days training for field functionaries and extension staff of the State Government. NCOF has also been organizing Farmers' Training and Field Demonstration (FTFD) programmes on organic farming since 2015-16 in various villages adopted by the Hon'ble Members of Parliament under "Sansad Aadarsh Gram Yojana" (SAGY), through its Regional Centres of Organic Farming (RCOFs). It has completed 300 no.,296 and 110 of FTFD in 2015-16, 2016-17 and 2017-18 respectively and has achieved targeted 298 no,294 and 110 in the year 2015-16, 2016-17 and 2017-18 respectively .The training on Waste Decomposer technology for making organic Compost has also been provided under Swachh Bharat Abhiyan to farmers.

(iii) Indian Council of Agricultural Research Institute (ICAR) also imparts training to educate farmers on organic farming practices.

Annexure- I

Cultivated area under Organic Certification during last Five years (organic + inconversion both combined) (in ha.)

SI.No.	State Name	2012-13	2013-14	2014-15	2015-16	2016-17	
1	Andaman & Nicobar Islands	321.28	321.28	321.28	0	0	
2	Andhra Pradesh	5909.13	12325.03	20524.67	18251.586	17683.893	
3	Arunachal Pradesh	231.49	71.49	3688.61	4185.26	4011.270	
4	Assam	2299.212	2828.26	16258.02	28433.244	23870.399	
5	Bihar	9351.955	180.60	247.10	91.7	1.200	
6	Chhattisgarh	1887.64	4113.25	5163.53	10584.939	12712.137	
7	Goa	8290.6	12853.94	15621.24	16957.593	15762.433	
8	Gujarat	45275.627	46863.89	49353.55	76813.064	64241.064	
9	Haryana	7532.62	3835.78	6753.66	4869.048	5011.599	
10	Himachal Pradesh	3965.386	4686.05	10053.92	12759.125	12376.722	
11	Jammu & Kashmir	5121.141	10035.38	21111.22	25515.01	22608.315	
12	Jharkhand	254.946	762.30	24698.80	30363.733	26813.947	
13	Karnataka	27191.273	30716.21	52473.16	93963.34	81089.096	
14	Kerala	10568.409	15020.23	22980.90	25899.395	24812.778	
15	Lakshadweep	350.688	895.91	895.52	895.521	895.523	
16	Madhya Pradesh	144239.756	232887.36	397546.62	461774.726	464859.434	
17	Maharashtra	66504.92	85536.66	134524.27	198352.289	224007.521	
18	Manipur	11.25	0	168.20	251.4	241.400	
19	Meghalaya	1780.49	373.13	1989.29	4609.422	9629.598	
20	Mizoram	1182	0	764.24	213.8	210.000	
21	Nagaland	2916.96	5168.16	8362.43	6186.934	4699.934	
22	New Delhi	58.4	0.83	69.13	23.03	9.230	
23	Odisha	18186.405	49813.51	81533.83	95896.981	92190.100	
24	Pondicherry	0	2.84	2.84	2.835	2.835	
25	Punjab	1601.474	1534.39	2677.58	961.203	1032.530	
26	Rajasthan	38289.048	66020.35	107523.24	155020.273	151609.913	
27	Sikkim	43107.744	60843.51	76392.38	75851.211	75218.279	
28	Tamil Nadu	3066.977	3640.07	11964.08	14456.5	5712.796	
29	Telangana	0	0	2902.83	10355.587	9687.841	
30	Tripura	209.726	203.56	203.56	203.56	203.560	
31	Uttar Pradesh	32889.853	44670.10	53954.84	61081.828	56249.385	
32	Uttarakhand	20563.754	24739.46	36880.23	37221.387	30907.417	
33	West Bengal	1279.412	2095.51	16266.61	17890.412	5176.026	

	Total	504439.56	723039.04	1183871.38	1489935.93	1443538.17	1
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Annexure- IA

	Name of	No. of	Area			
6.No	the State	Cluster	in hactare.			
1	Andhra Pradesh	472	9440			
2	Bihar	427	8540			
3	Chhattisgarh	200	4000			
4	Gujarat	100	2000			
5	Goa	4	80			
6	Haryana	20	400			
7	Jharkhand	250	5000			
8	Karnataka	545	10900			
9	Kerala	619	12380			
10	Madhya Pradesh	1380	27600			
11	Maharashtra	1258	25160			
12	Odisha	320	6400			
13	Punjab	250	5000			
14	Rajasthan	1150	23000			
15	Tamil Nadu	112	2240			
16	Telangana	690	13800			
17	Uttar Pradesh	620	12400			
18	West Bengal	120	2400			
19	Assam	220	4400			
20	Arunachal Pradesh	19	380			
21	Mizoram	34	680			
22	Manipur	30	600			
23	Nagaland	24	480			
24	Sikkim	kim 150				
25	Tripura	50	1000			
26	Meghalaya	45	900			
27	Himachal Pradesh	210	4200			
28	Jammu & Kashmir	28	560			
29	Uttarakhand	585	11700			
30	Andman & Nicobar	68	1360			
	Total	10000	200000			

Annexure-II

		Det	ails of the St	ate-wise funds a	llocated. Release	and Expendi	ture under PKV	Y schemes being	implemented	by DAC&FW di	uring 2015-16		lexule-li
		Details of the State-wise funds allocated, Release and Expenditure under PKVY schemes being implemented by DAC&FW d								2017-18 (Rs in lakh)			
		2015-16	(Rs in lakh)	1st year	2016-17 (2016-17 (Rs in lakh) 2nd year		2017-18	2017-18 (Rs in lakh) 3rd year			Allocation	Release
			Ì		l l	,				- ř	New	for new	for new
S.No.	Name of the State	Allocation	Release	Expenditure	Allocation	Release	Expenditure	Allocation	Release	Expenditure	Clusters	clusters	clusters
1	Andhra Pradesh	1854.47	1100.15	1100.15	1308.50	798.17	798.17	759.88	0.00	0	39	167.03	0.00
2	Bihar	1400.49	1050.37	0	988.17	664.26	0.00	573.86	0.00	0	100	428.28	214.14
3	Chhattisgarh	805.17	603.88	329.47	568.12	314.78	314.78	329.92	0.00	0	12	51.39	25.70
4	Gujarat	428.28	178.45	18.31	302.19	238.83	0.00	175.49	0.00	0	0	0.00	0.00
5	Goa	17.13	7.14	0	12.09	0	0.00	7.02	0.00	0	0	0.00	0.00
6	Haryana	85.66	53.53	0	60.44	45.98	1.10	35.10	0.00	0	0	0.00	0.00
7	Jharkhand	428.28	321.21	178.45	302.19	203.14	0.00	175.49	0.00	0	150	642.43	321.21
8	Karnataka	2334.15	1945.12	1945.12	1646.96	815.27	785.27	956.43	1088.57	0	0	0.00	0.00
9	Kerala	509.66	382.22	355.296	359.61	0	0.00	208.83	307.24	0	500	2141.42	1070.71
10	Madhya Pradesh	3768.90	2826.67	2826.67	2659.31	1787.6	754.41	1544.33	0.00	0	500	2141.42	1070.71
11	Maharashtra	3991.61	2598.51	2598.51	2816.45	2957.59	0.00	1635.58	0.00	0	326	1396.21	698.10
12	Odisha	1370.51	1027.88	1027.88	967.02	650.03	650.03	561.57	610.60	0	0	0.00	0.00
13	Punjab	214.14	160.6	160.6	151.10	0	0.00	87.75	0.00	0	200	856.57	428.28
14	Rajasthan	3233.55	2373.69	2082.27	2281.56	1491.13	597.78	1324.96	0.00	0	395	1691.72	845.86
15	Tamil Nadu	479.68	399.73	399.42	338.46	207.264	207.26	196.55	194.64	0	0	0.00	0.00
16	Telangana	1284.85	1070.71	0	906.58	448.77	0.00	526.47	0.00	0	390	1670.31	835.15
17	Uttar Pradesh	2462.64	2052.2	2002.16	1737.62	1270.64	402.44	1009.08	0.00	0	45	192.73	96.36
18	West Bengal	513.94	214.14	214.14	362.63	393.66	271.18	210.59	374.07	0	0	0.00	0.00
19	Assam	1413.34	576.39	556.39	997.24	0	0.00	579.12	1804.19192	0	0	0.00	0.00
20	Arunachal Pradesh	122.06	51.41	51.41	86.13	81.08	81.08	50.02	94.50	0	0	0.00	0.00
21	Mizoram	218.43	89.08	89.08	154.12	138.65	138.65	89.50	211.94	0	0	0.00	0.00
22	Manipur	192.73	107.07	0	135.99	0	0.00	78.97	0.00	0	0	0.00	0.00
23	Nagaland	154.18	154.18	154.18	108.79	0	0.00	63.18	128.98	0	0	0.00	0.00
24	Sikkim	963.64	409.105	201.63	679.94	0	0.00	394.86	0.00	0	0	0.00	0.00
25	Tripura	321.21	133.84	133.84	226.65	308.83	308.83	131.62	164.81	0	0	0.00	0.00
26	Meghalaya	289.09	144.55	144.55	203.98	296	159.02	118.46	0.00	0	0	0.00	0.00
27	Himachal Pradesh	706.67	395	345.005	498.62	0	0.00	289.56	797.58	0	100	642.43	321.21
28	Jammu &Kashmir	179.88	74.95	74.95	126.92	87.81	26.79	73.71	0.00	0	0	0.00	0.00
29	Uttarakhand	3533.35	1962.97	1902.21	2493.10	2019.4	1641.29	1447.81	2668.08	0	35	224.85	112.42
30	Andman & Nicobar	485.39	130	0	342.49	0	0.00	198.89	0.00	0	0	0.00	0.00
31	Other admin.		24.85	0		0							
51	charges												
	Total	33763.09	22619.60	18891.69	23822.96	15218.88	7138.08	13834.58	8445.20	0	2792	12246.79	6039.88

Total fund released in 2017-18 is Rs 14485.08 lakh